

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 418/2020 In C.P. (IB)/433(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - Prakash D Naringrekar The RP of
Shreechem Pharmaceuticals Pvt Ltd
IN THE MATTER OF
Rukson Packaging Pvt Ltd.
V/s
Shreechem Pharmaceuticals Pvt Ltd**

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.418/2020: - Adv. Mr. Mahesh Dube appeared for the Applicant through VC. Adv. Gaurav Shrawat appeared for the Respondent No. 1 to 6 and 8 through VC. Counsel for the CoC states at bar that he needs some time to substitute the applicant with CoC as according to the Resolution Plan, the PUFÉ application are to be pursued by the CoC members. Let the substitution application be filed. List this matter on **18.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)